

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) and (b) No, Sir. There has been no curtailment of the Defence budget. It is proposed to allocate Rs. 2,24,000 crore for the Defence Services Estimates under Budget Estimates 2014-2015. This is almost 10% higher than the allocation under BE 2013-2014. In the current year as well, the Defence budget is proposed to be maintained at the Budget Estimates 2013-2014 level of Rs. 2,03,672.12 crore under the Revised Estimates 2013-2014.

#### **Ceasefire agreement with Pakistan**

2677. SHRI AVINASH RAI KHANNA : Will the Minister of DEFENCE be pleased to state:

(a) whether India and Pakistan have entered into an agreement on the issue of ceasefire;

(b) if so, how many times Pakistan has violated the ceasefire agreement in last three years and has caused loss to Indian Army, territory and property of Indian people;

(c) the steps Government has taken to prevent Pakistan from violating the ceasefire agreement; and

(d) whether any international pressure has been put on Pakistan to prevent Pakistan from violating the agreement? .

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) Pakistan had unilaterally declared Ceasefire along the LOC on the night of 25/26 November, 2003 and it was reciprocated in full measure by India.

(b) Details of Ceasefire Violations (CFVs) along the Line of Control in the State of J&K in last three years are as under:-

Year	No. of CFVs
2011	51
2012	93
2013	199

The number of Army personnel martyred in last three years are as under:-

Year	Number of Army Personnel Martyred
2011	Nil
2012	01
2013	01

There has been no loss of Indian territory.

(c) Effective and appropriate retaliation of the CFV s initiated by Pakistan are carried out by the Army.

Violations of ceasefire are taken up with Pakistan Military authorities at the appropriate level through established mechanisms of hotline message, flag meetings and weekly talks between the Director Generals of Military Operations of India and Pakistan.

In addition, the meeting of Director Generals of Military Operations (DGsMO) of India and Pakistan was held at Wagah on 24th December, 2013 to maintain sanctity and ceasefire on the Line of Control and to re-energise the existing mechanisms.

There has been a significant reduction in the number of the CFVs post DGsMO talks in October 2013 and DGsMO meeting at Wagah on 24th December, 2013.

(d) Under the Simla Agreement both countries have resolved to settle their differences by peaceful means through bilateral negotiations.

#### **INS Sindhughosh agrounded at Naval harbour in Mumbai**

2678. SHRI T.M. SELVAGANAPATHI : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Indian Navy's INS Sindhughosh ran aground at the Naval harbour in Mumbai a couple of days ago ;

(b) if so, the details thereof; and

(c) whether it is also a fact that Government has sought any report from the Indian Navy in this regard and if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) to (c) INS Sindhughosh returned to Mumbai on 17th January 2014 after a deployment at sea. While entering harbour, the submarine movement to the alongside berth was inhibited due to receding tide, resulting in inadequate depth under keel to continue the movement. The movement was temporarily suspended when the submarine was about 50 metres short of the berth, with tugs in attendance. The movement re-commenced once sufficient height of tide was available and the submarine safely secured alongside the same evening.

Headquarters Western Naval Command has convened a Board of Inquiry to investigate the circumstances leading to the delay in the movement and give its recommendations.